

**NATIONAL COMPANY LAW TRIBUNAL  
CUTTACK BENCH  
CUTTACK**

**ORDER SHEET OF THE HEARING ON 09<sup>th</sup> JULY, 2021, 03:00 P.M.**

TP No. 94/CTB/2019, (CP No.1319/KB/2018)

**Present: 1. Hon'ble Member(J), Shri Rajasekhar V. K.  
2. Hon'ble Member(T), Shri Satya Ranjan Prasad**

Name of the Company	Coastal Projects Ltd.
Under Section	441

For Petitioner (s)

Mr. Shantanu Das, Adv.  
Mr. Ramashish Acharya, Adv.

For Respondent (s)

:

**ORDER**

At the request of the Ld. Counsel appearing for the petitioner, list this matter on 05.08.2021.

Sd

**Satya Ranjan Prasad  
Member (T)**

Sd

**Rajasekhar VK  
Member(J)**